

(264)

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1074 of 1995

DATE OF DECISION: 27.6.96

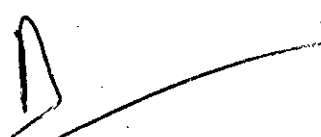
Venkataramudu APPLICANTS

Versus

The Divisional Railway Manager,  
S.C.Rly., Guntakal, Anantapur Dist. RESPONDENTS  
and another.

FOR INSTRUCTIONS

1. Whether it be referred to the reporters or not?
2. Whether it be circulated to all the Benches of C.A.T. or not?

  
MEMBER ( A ) Vice Chairman/Member ( ).

29

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1074/95

Date of Order: 27.6.96

BETWEEN:

Venkataramudu

.. Applicant.

A N D

1. The Divisional Railway Manager,  
S.C.Rly., Guntakal, Anantapur Dist.

2. Senior Divisional Personnel Officer,  
Divisional Office, Personnel Branch,  
S.C.Rly., Guntakal, Anantapur Dist.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.G.Ramachandra Reddy

Counsel for the Respondents

.. Mr.K.Siva Reddy

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

- - -

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn) X

- - -

None present for the applicant. Mr.K.Siva Reddy,  
learned standing counsel for the respondents present. Inspite of  
the repeated adjournments neither the applicant nor his counsel  
was present. It appears that the applicant is not interested  
in pursuing this case. Hence the OA is dismissed for default.  
No costs.



( R.RANGARAJAN )  
Member (Admn.)

Dated: 27th June, 1996

( Dictated in Open Court )

*For the Dy. Registrar*  
13/7/96

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cm 17-24

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: 2 :

Copy to:-

1. The Divisional Railway Manager, S.C.Railway, Guntakal, Anantapur District.
2. Senior Divisional Personnel Officer, Divisional Office, Personnel Branch, S.C.Railway, Guntakal, Anantapur Dist.
3. One copy to Sri. G.Ramachandra Reddy, advocate, CAT, Hyd.
4. One copy to Sri. K.Siva Reddy, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

8/11/94  
TYPED BY  
COMPARED BY

10741  
CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED:

27/6/96

ORDER/JUDGEMENT

G.A. NO. / R.A. / C.P. No.

G.A. NO.

in  
1074195

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

